

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

e-mail: nongazettedmainwing@gmail.com

Subject: Appointment of Computer Operator, Level-2 (19900-63200) in the High Court of Jammu & Kashmir and Ladakh pursuant to Advertisement Notice No. 03 of 2022/RG/NG dated 30-08-2022.

ORDER

No. 633 of 2024/RG/NG-444(I) Dated: 03-06-2024

Consequent upon the finalization of selection process and approval accorded by Hon'ble the Chief Justice to the recommendations of the Hon'ble Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, following selected candidates (category wise and in order of merit) are temporarily appointed as Computer Operator in the pay Level-2 (19900-63200) in the High Court of Jammu & Kashmir and Ladakh:

S. No.	Roll No.	Name, Parentage and Residence S/Shri	Category
1.	KA1030378	Rohit Bhat S/o Chaman Lal Bhat R/o Village Talwani, Anantnag, At present Jakhani, Udhampur.	Open Merit
2.	KA1040764	Faizan Rashid S/o Ab Rashid Hajam R/o Khrew-Ladhoo Road, Namblabal, Pampore, Pulwama.	Open Merit
3.	JA1051033	Rohit Chib S/o Narinder Chib R/o H.No. 69, Paloura Chowk, Lane No. 3, Paloura, Near JK Bank	Open Merit
4.	KA1040677	Tahir Ashraf Sheikh S/o Mohammad Ashraf Sheikh R/o Village Khag, Budgam.	Resident of Backward Area
5.	KA1030426	Adil Qayoom S/o Ab Qayoom Lone R/o Village Wanganpora, Tehsil, Eidgah, Srinagar.	Scheduled Tribe
6.	JA1061314	Arjun Kumar, S/o Romesh Chand, R/o Village Daboh, Near Primary School Daboh, Samba.	Scheduled Caste

Note:

- Posting orders of these appointees will be issued separately.
- The appointees shall join in the office of Registrar General, High Court of J&K and Ladakh at Srinagar within a period of 21 days from the date of the issuance of this Order. In case any appointee fails to join within the stipulated period, his appointment shall be deemed cancelled without any further notice.
- The appointment of the above mentioned candidates shall be subject to verification of the requisite documents and their antecedents. In case, they fail in verification of documents and/or antecedents, their appointment shall be deemed to have been revoked forthwith without any further notice.

By order.

(Shahzad/Azeem)
Registrar General

No. 21759-74 of 2024/RG/NG Dated 03-06-2024

Copy to: -

- Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu for information of His Lordship.
- Secretary to Hon'ble Mr. Justice _____
...for kind information of His Lordships.

3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar
4. Registrar Judicial, High Court Wing, Jammu/Srinagar.
5. Registrar Computer (IT), High Court of J&K and Ladakh, Srinagar
6. Registrar Recruitment, High Court Main Wing, Srinagar
7. Director Finance, High Court Main Wing, Srinagar
....for information
8. Central Project Coordinator, e-Courts, High Court of J&K and Ladakh, Jammu for
uploading the same on the official website of the High Court.
9. Accounts Officer, High Court Wing, Jammu/Srinagar
.....for information
10. In-Charge, Library, High Court Wing, Jammu/Srinagar for keeping of the record of the
same.
11. S/Shri _____
Computer Operator, for information and compliance.
12. Order Book


3/6/24.
Registrar General